

केन्द्रीय सूचना आयोग
Central Information Commission
 2 तल, विंग 'ब' / 2nd Floor, 'B' Wing
 अगस्त क्रान्ति भवन / August Kranti Bhavan
 भीकाजी कामा प्लेस/ Bhikaji Cama Place
 नई दिल्ली - 110066 / New Delhi - 110066

No. 4/4/2013/Admn:-CIC

Dated: January 06, 2016

OFFICE ORDER

Consequent upon their selection and joining, the following person is engaged as Legal Consultants on contract basis in the Central Information Commission, initially for a term of one year, from the date mentioned against her name and posted in Registry as mentioned below :-

S.No.	Name	Date of Engagement in CIC	Registry Posted	Where
1.	Ms. Mompi Dey	06.01.2016	IC (YA)	

2. The terms and conditions as mentioned in the Commission's Office Order of even number dated 29.12.2015 will be applicable. The Legal Consultants shall work full time for the Commission during entire month. They will mark their attendance in the Biometric Attendance System. The in-charge of the Registry/Section will submit an absentee statement on the last working of each month to the Administration Section so that the same can be processed in a time bound manner for making monthly payments to LC.

Sushil Kumar
 (Sushil Kumar) 6/1/16
 Deputy Secretary (Admn.)
 Tel : 26717354

Copy to :-

1. Ms. Mompi Dey - For compliance with a proper dress code
2. PPS to CIC
3. PPS to ICs for information of ICs
4. PPS to Secretary
5. PS to AS, CIC
6. PS to JS(Admn)/JS(M&R)/JS(P&B)/JS(Law)/Registrar
7. All Deputy Secretaries/Deputy Registrars in CIC
8. The Pay & Accounts Officer, CAT, Room No. 114-115, 1st Floor, A-Wing, AGCR Building, New Delhi - 110002.